

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 22/08/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/84/(IB)/2017
NAME OF THE PETITIONER(S) : CREATIVE LTD
NAME OF THE RESPONDENT(S) : INTAN EXIM PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

*Counsel for Petitioner.
BFS legal M. Meen J..
22/8/17.*

*Zaffarullah Khan
for
T. Magendiran*

*Counsel for Respondent
T. Magendiran
22/8/17*

ORDER

Counsel representing both the parties are present and stated that there is a chance of settling the issue between the parties. They prayed time for making submissions in this regard. Considering their request, time is enlarged. Put up on 30.08.2017 at 10.30 A.M.

Sd-
(K. Anantha Padmanabha Swamy)
Member (Judicial)